NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP 403/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Sh. Suraj Miglani Vs. Dev Devi Aadhkatyani Commercial Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s) : None

For the Respondent (s): None

ORDER

Present none.

Notice to the petitioner through counsel returnable on 27th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)